

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/481/2015

Jabalpur, this Thursday, the 08th day of August, 2019

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Dinesh Sharma,
S/o Late Sumit Narayan Sharma,
DOB 06.10.1986,
R/o Village/PO Kachongra,
Tehsil Bhind,
District Bhind (MP)

-Applicant

(By Advocate –**None**)

V e r s u s

1. Union of India,
through its Secretary,
Ministry of Communication & IT,
Department of Posts,
Dak Bhawan,
Sansad Marg,
New Delhi-110001

2. Chief Post Master General,
Madhya Pradesh Circle,
Hoshangabad Road,
Bhopal-462012 (MP)

3. Assistant Post Master General (Staff),
M.P.Circle,
Bhopal 462012 (MP)

4. Superintendent of Post Offices,
Murena Division,
Murena (MP)

- Respondents

(By Advocate –**Shri S.P. Singh**)

ORDER (Oral)

None for the applicant.

2. It is seen from the order sheet that neither the applicant nor his counsel has put appearance before this Tribunal for the last more than seven occasions including today. It seems that the applicant is not interested in prosecuting this case.

3. Accordingly, this Original Application is dismissed in default.

(Ramesh Singh Thakur)
Judicial Member

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